

(a) the number of works undertaken without preparation of estimates and without technical sanction during 1954-55 and 1955-56;

(b) whether these works were completed in time; and

(c) the steps taken to avoid recurrence of such irregularities?

The Deputy Minister of Defence (Sardar Majithia): The information is not readily available and is being collected. It will be laid on the Table of the Lok Sabha as soon as possible.

DRAMA SEMINAR

1965. Shri Ram Krishan: Will the Minister of Education be pleased to state :

(a) whether Government have received the recommendations made by Drama Seminar in the last week of March, 1956; and

(b) if so, the details thereof?

The Deputy Minister of Education (Dr. K. L. Shrimali): (a) No Sir. The Seminar was organised by the Sangeet Natak Akadami.

(b) Does not arise.

CENTRAL SECRETARIAT

1966. Shri K. P. Tripathi: Will the Minister of Home Affairs be pleased to state :

(a) whether Regular Temporary Cadre of Assistants for posts of Assistants in the Central Secretariat and its attached offices has been constituted under the Central Secretariat Service (Re-organisation and Reinforcement) Scheme;

(b) when were the orders for the constitution of the said Cadre issued;

(c) when was the said Cadre brought into being;

(d) whether it is a fact that permanent and temporary Assistants have not been specifically appointed to any

particular posts in any particular office or Ministry but have been allowed to work in an office or Ministry to the extent that there are requisite number of posts in that office or Ministry irrespective of whether those posts are temporary or permanent and whether the persons holding those posts are temporary or permanent Assistants; and

(e) if so, whether it is permissible to allow a temporary Assistant to work in a permanent post and a permanent Assistant in a temporary post?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) The Instructions for the constitution of the Regular Temporary Establishment were finalised and issued in August 1952.

(c) From 1st July 1952.

(d) Yes.

(e) Yes. In fixing the permanent strength of Grade IV of the Central Secretariat Service we have taken into account a certain proportion of posts which, though sanctioned on a temporary basis, are expected to last indefinitely. The permanent and Temporary posts have relation to the number of such posts sanctioned on the Establishment of each Ministry/Office, while confirmations in Grade IV of the Central Secretariat Service are made on a Centralised basis, with reference to the permanent strength of that Grade.

I.A.S. TRAINING SCHOOL

1967. Shri K. P. Tripathi: Will the Minister of Home Affairs be pleased to state :

(a) whether the office of the Principal, I.A.S. Training School, Delhi is treated as attached office of the Government of India Secretariat;

(b) if so, which other posts in that Office, were included in the Central Secretariat Service at the time of the constitution of that service;